

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 77(ND)2008  
CA. NO.

PRESENT: SMT. INA MALHOTRA  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016**

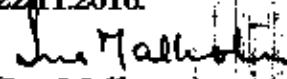
**NAME OF THE COMPANY:** M/s. Sirhind Club Limited

**SECTION OF THE COMPANIES ACT:** 397/398

| S.NO. | NAME     | DESIGNATION | REPRESENTATION  | SIGNATURE |
|-------|----------|-------------|-----------------|-----------|
| 1.    | Isha Jha | Advocate    | for Petitioners | Isha Jha  |

**ORDER**

The arguing counsel of the respondent is not present. Re-notify on 22/11/2016.

  
(Ina Malhotra)  
Member Judicial